

1	2	3
4.	Kerala	The Kerala State Civil Supplies Corporation Ltd.
5.	Karnataka	Karnataka Food and Civil Supplies Corporation Ltd.
6.	Punjab	Civil Supplies Corporation Punjab.
7.	Madhya Pradesh	Madhya Pradesh Commodities Trading Corporation Ltd.
8.	Tamil Nadu	Tamil Nadu Civil Supplies Corporation Ltd.
9.	Uttar Pradesh	Uttar Pradesh State Food and Essential Commodities Corporation Ltd.
10.	Orissa	Orissa State Civil Supplies Corporation.
11.	West Bengal	West Bengal Essential Commodities Supply Corporation.
12.	Gujarat	Gujarat State Civil Supplies Corporation.
13.	Delhi	Delhi State Civil Supplies Corporation.

**Financial Sanction for Development of Tourism in Northern Kerala**

8701. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is true that Union Government have sanctioned any amounts for the development of Tourism in Northern Kerala during the current financial year; and

(b) if so, the specific projects for which amounts have been sanctioned and the respective amounts thereof ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). The Central Department of Tourism have sanctioned the following projects in Northern Kerala during 1985-86 :

Scheme	Amount sanctioned (Rs.)	Amount released (Rs.)
1. Way-side amenities with accommodation at Cannanore	10.28 lakhs	4.00 lakhs
2. Way-side amenities with accommodation at Palghat	10.28 ,,	4.00 ,,
3. Way-side amenities with accommodation at Wynad	10.28 ,,	4.00 ,,

**Bank Charges on Drafts and Cheques**

8702. SHRI D. N. REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that as per State Bank of India Chief General Manager